

[*Translation*]

Rebate in Income Tax on Handing over of Houses to Government

3600. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether some industrialists have given suggestions to the Government that the industrialists who hand over constructed cheap houses to the Government should be given rebate in personal income tax;

(b) if so, whether Government propose to implement the same; and

(c) whether Government propose to give special tax concessions to the industries which are engaged in the manufacture of building equipments in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) No, Sir.

(b) Does not arise

(c) No, Sir.

[*English*]

Noise Pollution

3601. SHRIMATI PRABHAWATI GUPTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether noise pollution is increasing alarmingly in metros; and

(b) if so, the steps taken by Government to control noise pollution in big cities, particularly in Delhi, where industries are run day and night in the residential areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b). According to the surveys conducted, noise levels are high in certain localities of metro-

politan cities. Improvement in road and traffic movement, restriction on use of loud horns, regulated movement of heavy vehicles, segregating industries from residential areas using proper landscape management, banning noisy operations during night for those industries which are located in residential areas and publicity campaign are among the steps taken.

The Environment (Protection) Act, 1986 also includes provision for enabling enforcement of noise pollution control measures.

Cost benefit analysis of Training Programmes for Administrative Services

3602. DR. C. P. THAKUR: Will the PRIME MINISTER be pleased to state:

(a) the benefits to the members of administrative services by the recent training programmes and also training in computers;

(b) whether any cost benefit analysis of these training programmes has been worked out; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The training programmes for the administrative services fall into two categories viz. 4 week training programmes at three stages during career progression and one week refresher courses every year. The three stages training plan is intended to improve programme implementation capabilities in the first stage; focus on Management Concepts and Decision Making in the second stage; and stress on Policy Planning and Analysis in the third stage. The one week refresher courses are intended to serve as a sabbatical, sensitise the participants to the national concerns and values make them more responsive to the needs

the people and develop a systems approach. Training in computers is to "demystify" computers and bring out their potential in information storage and retrieval for better management, monitoring and control.

(b) and (c). The services of two distinguished training experts were drafted to evaluate the cost benefit of the one week refresher courses. Both of them had recommended that these courses were useful and should continue. Their suggestions regarding the modifications in course objectives, design, methodology etc. have been accepted and are under implementation.

Counterfeit Foreign Exchange Racket

3603. SHRI M. V. CHANDRA
SEKHARA MURTHY:
SHRI BANWARI LAL PURO-
HIT:

Will the Minister of FINANCE be pleased to state:

(a) whether the enforcement Directorate Officers at Bombay have recently busted an international gang involved in circulation of counterfeit foreign exchange to the tune of crores of rupees;

(b) if so, whether any arrests have been made in this regard;

(c) the details of the counterfeit currency seized during the raids; and

(d) action taken by Government against the persons involved?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) to (c). Consequent upon personal as well as residential searches of Shri S.A. Dedanwala and Lachman Borkar conducted by the officers of Enforcement Directorate (FERA), certain incriminating documents besides, Thomas Cook Travellers cheques worth U.S. \$ 34,500, two International Credit Cards, U.S. \$ 199, D.M. 1050 and

Travellers Cheques of U.S. \$ 120 were seized. In this connection, both the accused were arrested.

(d) As the seized Travellers cheques have been found to be forged, the case has been referred to C.B.I., Crime Branch, Bombay.

Survey of R&D facilities in Indian Industries

3604. SHRI YASHAWANTRAO GADAKHPATIL: Will the PRIME MINISTER be pleased to state:

(a) whether a survey of the research and development facilities in the Indian Industries has recently been made;

(b) if so, the details thereof;

(c) whether the R & D efforts in the private industries is considered adequate; and

(d) if not, steps taken for improvement in this regard?

THE MINISTER OF STATE IN DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). The Department of Scientific and Industrial Research has a scheme of according recognition for the In-house R & D units in industry and in April 1987 the first National Conference on In-house R & D in Industry was held in Delhi. On this occasion a Compendium on the In-house R & D Centres (1987) covering the activities of 209 units was published. Similar issues of Compendiums prepared in 1985 and 1986 had covered 193 and 132 number of units respectively. The three volumes of the compendium give a fair picture of the R & D facilities available in the Indian industries.'

(c) and (d). The R & D efforts in the Industry is of recent origin. Government has introduced several measures to encourage in-house Research and Development work in the industries. They have increased